

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

212. IA/2762/2024 C.P. (IB)/2581(MB)2019

IN THE MATTER OF

RISA INTERNATIONAL LTD

... Petitioner

Vs

SHIRIN EXPORTS PVT LTD

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 24.06.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Liquidator: Adv. Henna Jain (VC)

For the Respondent:

ORDER

Adjourned to **29.07.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

/Avdhesh K Patel/